

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/161/2017
NAME OF THE PETITIONER(S) : P P ZIBI JOSE
NAME OF THE RESPONDENT(S) : SESHASAYEE PAPER & BOARDS LTD
UNDER SECTION : 58 (4)


| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|---|------------------------|-----------|
| 1) | T.R. Bhaskar Poniyasudhinski Keerthi Akhil Jain Abhinav Parthasarathy | Counsel for Respondent | B. Akhwar |
| 2) | P.P. ZIBI JOSE | Petitioner | inf |

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file reply. At request, time is enlarged. Put up on **14.12.2017 at 10.30 A.M.**

ghk


MEMBER (JUDICIAL)